

CITY CIVIL COURT

No. ADM-I(A)/284/2021

Office of the
City Civil Court
Bengaluru
30th March 2021

NOTIFICATION

In Exercise of powers conferred under section 5(2) of Bengaluru City Civil Court Act, 1979, the cases as mentioned in **Annexure 'A', 'B', 'C', 'D', 'E' & 'F'** are hereby withdrawn from the file of IV, XIII, LVII, LXXII, LXXIII & LXXIV Addl.City Civil & Sessions Courts, Mayohall Unit (CCH-21,22,58,73,74&75) respectively are transferred to the Courts as mentioned below for disposal in accordance with Law.

Sl. No	Transferor Court	Transferee Court	Cases to be Transferred
1.	IV Addl. City Civil & Sessions Judge (CCH-21)	LXXXIV Addl. City Civil & Sessions Judge (CCH-85)	Annexure 'A' Sl.No. 1 to 10
2.	XIII Addl. City Civil & Sessions Judge (CCH-22)		Annexure 'B' Sl.No.1 to 29
3.	LVII Addl. City Civil & Sessions Judge (CCH-58)		Annexure 'C' Sl.No.1 to 12
4.	LXXII Addl. City Civil & Sessions Judge (CCH-73)	LXXXVI Addl. City Civil & Sessions Judge (CCH-87)	Annexure 'D' Sl.No. 1 to 07
5.	LXXIII Addl. City Civil & Sessions Judge (CCH-74)		Annexure 'E' Sl.No.1 to 24
6.	LXXIV Addl. City Civil & Sessions Judge (CCH-75)		Annexure 'F' Sl.No.1 to 16

The courts to which the cases are transferred as noted above need not issue fresh Court Notice to both the parties and their counsels notifying transfer of cases.

The cases which are listed for transfer from CCH-21,22,58 to CCH-85 and from CCH-73,74 & 75 to CCH-87 shall be called on the regular hearing dates before the Presiding Officers of transferee Courts.

This Notification shall come in to force with effect from 01/04/2021.

BY ORDER OF THE
PRL. CITY CIVIL & SESSIONS JUDGE

[Handwritten Signature]
30/3/2021

Registrar
City Civil Court
Bengaluru

Copy for kind information to:

The Hon'ble Presiding Officers of CCH-21/CCH-22/CCH-58/ CCH-73/CCH-74 /CCH-75 /CCH-85 & CCH-87

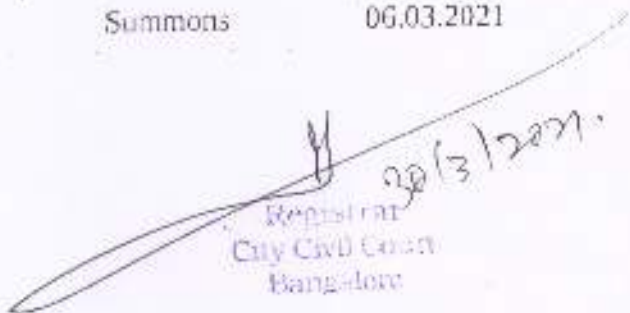
<u>Copy To:</u>		Sl. No.
1. The President, Advocate Association, Bengaluru.		
2. The Vice President, Advocate Association, Mayohall, Bengaluru.		
3. The Deputy Registrar, City Civil Court Mayohall Unit, Bengaluru		
4. Assistant Registrar, Commercial Court, Bengaluru.		
5. The Software Technician, Bengaluru Urban, City Civil Court, Bengaluru - with a direction to web host the Notification.		
6. The Sheristedar, Civil Scrutiny/Civil Pending Branch, City Civil Court, Bengaluru.		
7. The Pending Clerks of CCH-21/CCH-22/CCH-58/ CCH-73/CCH-74 /CCH-75 /CCH-85 & CCH-87.		
8. Notice Board of the concerned Courts.		
9. Notification File.		

The courts to which the cases are transferred are mentioned as under above and not have their Court Order to be the parties and their court's regarding transfer of cases.

ANNEXURE - A

LIST OF COMMERCIAL CASES TRANSFERRED FROM IV
ADDL. CITY CIVIL COURT, (CCH - 21), MAYO HALL TO CCH - 85

Sl.No	Case No	Date of Institution	Stage	Hearing Date
1	OS 26125/2019	26.03.2019	Evidence	08.06.2021
2	OS 26501/2018	28.11.2018	Evidence	15.04.2021
3	OS 25654/2019	25.04.2019	Summons	08.04.2021
4	OS 26127/2019	27.08.2018	Evidence	06.04.2021
5	OS 25807/2019	19.06.2019	Evidence	05.04.2021
6	OS 26474/2018	22.11.2018	Evidence	09.04.2021
7	OS 25552/2017	28.04.2017	Arguments	31.03.2021
8	OS 25691/2018	14.06.2018	Evidence	29.03.2021
9	AS 26033/2012	25.09.2012	Arguments	12.03.2021
10	OS 25768/2019	12.06.2018	Summons	06.03.2021


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ANNEXURE - B

**LIST OF COMMERCIAL CASES TRANSFERRED FROM XIII
ADDL. CITY CIVIL COURT, (CCH - 22), MAYO HALL TO CCH - 85**

Sl.No.	Case No.	Nature of Case
1	O.S.No. 25856/2018	Money Suit
2	O.S.No. 25565/2019	Money Suit
3	O.S.No. 26573/2018	Money Suit
4	O.S.No. 25116/2019	Money Suit
5	AA No.25014/2019	Arbitration and Conciliation Act
6	O.S.No.25383/2018	Money Suit
7	O.S.No. 26574/2018	Money Suit
8	O.S.No. 25803/2018	Money Suit
9	O.S.No. 26536/2019	Money Suit
10	O.S.No. 25630/2019	Money Suit
11	O.S.No. 26545/2019	Money Suit
12	O.S.No. 26393/2018	Money Suit
13	O.S.No. 26272/2019	Money Suit
14	O.S.No. 25449/2019	Money Suit
15	O.S.No. 25342/2018	Money Suit
16	O.S.No. 26575/2018	Money Suit
17	O.S.No. 25791/2018	Money Suit
18	O.S.No. 25975/2020	Money Suit
19	O.S.No. 25535/2020	Money Suit
20	O.S.No. 26266/2020	Money Suit
21	O.S.No. 26423/2020	Money Suit
22	O.S.No. 25424/2020	Money Suit
23	O.S.No. 26310/2020	Money Suit
24	O.S.No. 26308/2020	Money Suit
25	O.S.No.25331/2021	Money Suit
26	O.S.No. 25974/2020	Money Suit


27	O.S.No. 25232/2021	Money Suit
28	O.S.No. 25851/2020	Money Suit
29	O.S.No. 25364/2021	Money Suit


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ANNEXURE - C

**LIST OF COMMERCIAL CASES TRANSFERRED FROM LVII
ADDL. CITY CIVIL COURT, (CCH - 58), MAYO HALL TO CCH - 85**

Sl. No.	Case Number	Nature of case
1	O.S. 25902/2017	Declaration
2	O.S. 25099/2018	Money
3	O.S. 25216/2018	Specific performance
4	O.S. 25880/2018	Money Suit
5	O.S. 25881/2018	Money Suit
6	O.S. 26099/2018	Money Suit
7	O.S. 25601/2019	Money Suit
8	O.S. 25733/2019	Money Suit
9	O.S. 25761/2019	Injunction Suit
10	O.S. 26153/2019	Money Suit
11	O.S. 26466/2019	Money Suit
12	O.S. 25809/2020	Money Suit


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ANNEXURE - D

LIST OF COMMERCIAL CASES TRANSFERRED FROM LXXII
ADDL. CITY CIVIL COURT, (CCH - 73), MAYO HALL TO CCH - 87

Sl. No.	Case No.	Date of Institution	Stage	Hearing date
1.	O.S. 26292/2018	22.10.2018	Cross of PW	01.04.2021
2.	O.S. 26566/2018	14.12.2018	Hearing	20.04.2021
3.	O.S. 25765/2019	10.06.2019	Evidence	25.05.2021
4.	O.S. 25923/2019	10.07.2019	Summons	26.03.2021
5.	O.S. 26086/2019	16.08.2019	Summons	03.04.2021
6.	O.S. 26197/2019	17.09.2019	Summons	09.04.2021
7.	O.S. 26620/2019	02.12.2019	Summons	29.03.2021


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ANNEXURE - E**LIST OF COMMERCIAL CASES TRANSFERRED FROM LXXIII
ADDL. CITY CIVIL COURT, (CCH - 74), MAYO HALL TO CCH - 87**

Sl.No.	Case No.	Nature of the suit	Date of filing	Valuation in Rs.	Provisions Attracted
1	O.S.No. 26647/2019	Ejectment Suit	05.12.2019	20,00,000	2(c)(i) of Commercial Courts Act, 2015
2	O.S.No. 26445/2018	Money Suit	15.11.2018	2,00,25,000	2(c)(i) of Commercial Courts Act, 2015
3	O.S.No. 26374/2019	Money suit	24.10.2019	7,32,835	2(c)(i) of Commercial Courts Act, 2015
4	O.S.No. 25136/2019	Money Suit	23.01.2019	8,25,937	2(c)(i) of Commercial Courts Act, 2015
5	O.S. No. 25375/2019	Ejectment Suit	01.03.2019	14,03,226	2(c)(i) of Commercial Courts Act, 2015
6	O.S.No. 26552/2019	Money Suit	22.11.2019	4,55,888	2(c)(i) of Commercial Courts Act, 2015
7	O.S.No. 26238/2018	Money Suit	05.10.2018	19,08,099	2(c)(i) of Commercial Courts Act, 2015
8	O.S.No. 26585/2019	Money Suit	28.11.2019	9,57,318	2(c)(i) of Commercial Courts Act, 2015
9	O.S.No. 26748/2019	Money Suit	19.12.2019	31,26,288	2(c)(i) of Commercial Courts Act, 2015

10	O.S.No. 25777/2019	Money Suit	20.12.2019	16,87,894	2(c)(i) of Commercial Courts Act, 2015
11	O.S.No. 25197/2019	Injunction Suit	01.02.2019	15,00,000	2(c)(i) of Commercial Courts Act, 2015
12	O.S.No. 26482/2018	Money Suit	23.11.2018	26,92,501	2(c)(i) of Commercial Courts Act, 2015
13	O.S.No. 26446/2018	Money Suit	15.11.2018	5,15,000	2(c)(i) of Commercial Courts Act, 2015
14	O.S.No. 25979/2019	Money Suit	24.07.2019	5,58,743	2(c)(i) of Commercial Courts Act, 2015
15	A.S.No. 25004/2019	A.S	01.08.2019	8,31,338	2(c)(i) of Commercial Courts Act, 2015
16	O.S.No. 26300/2019	Money Suit	17.10.2019	3,15,083	2(c)(i) of Commercial Courts Act, 2015
17	O.S.No. 26299/2018	Money Suit	23.10.2018	12,38,981	2(c)(i) of Commercial Courts Act, 2015
18	O.S.No. 25656/2015	Money Suit	17.07.2015	1,65,50,000	2(c)(i) of Commercial Courts Act, 2015
19	O.S.No. 26441/2019	Money Suit	07.11.2019	16,42,457	2(c)(i) of Commercial Courts Act, 2015


20	O.S.No. 26300/2019	Money suit	16.10.2019	11,18,202	2(c)(i) of Commercial Courts Act, 2015
21	O.S.No. 25426/2019	Money Suit	13.03.2019	19,09,027	2(c)(i) of Commercial Courts Act, 2015
22	O.S. No. 26293/2018	Money Suit	22.10.2018	16,21,365.86	2(c)(i) of Commercial Courts Act, 2015
23	O.S.No. 26722/2013	Money Suit	11.11.2013	3,99,09,292	2(c)(i) of Commercial Courts Act, 2015
24	O.S.No. 25013/2019	Money Suit	02.01.2019	20,18,181	2(c)(i) of Commercial Courts Act, 2015


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ANNEXURE - F

**LIST OF COMMERCIAL CASES TRANSFERRED FROM LXXIV
ADDL. CITY CIVIL COURT, (CCH - 75), MAYO HALL TO CCH - 87**

SL. No.	Case No.	Date of Institution	Stage	Hearing Date
1.	O.S. 26306/2011	27/07/2011	Evidence	30/03/2021
2.	O.S. 25925/2019	10/07/2019	Evidence	07/04/2021
3.	O.S. 26271/2019	27/09/2019	Written Statement	27/03/2021
4.	O.S. 25742/2019	01/06/2019	Evidence	27/03/2021
5.	O.S. 25517/2019	27/03/2019	Hearing	24/03/2021
6.	O.S. 26467/2019	13/11/2019	Written Statement	12/04/2021
7.	O.S. 26529/2019	19/11/2019	Summons	27/03/2021
8.	O.S. 26026/2019	01/08/2019	Steps	31/03/2021
9.	O.S. 26151/2019	03/09/2019	Issues	18/03/2021
10.	O.S. 26783/2019	21/12/2019	Steps	23/03/2021
11.	O.S. 25670/2019	26/04/2019	Hearing	25/03/2021
12.	O.S. 26259/2019	25/09/2019	Evidence	24/03/2021
13.	O.S. 26255/2019	25/09/2019	Summons	31/03/2021
14.	O.S. 26301/2019	06/10/2019	Evidence	-
15.	O.S. 26675/2019	10/12/2019	Evidence	-
16.	O.S.26307/2020	10/11/2020	Settlement	-


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